

(20)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER

: CP/636/ (IB)/2017

NAME OF THE PETITIONER(S)

: PHOENIX ARC PVT LTD

NAME OF THE RESPONDENT(S)

: NEW CHENNAI TOWNSHIP PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P. Elayarasu Kumar . financial credits .

V.M. KARTHIK

(Ramalingam, & Associates)

V.M. KARTHIK

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner is directed to send private notice to the respondent alongwith copy of petition for his appearance and for making submissions and file proof of the same by the next date of hearing. Put up on 15.11.2017 at 10.30 A.M.

- sel -

K Anantha Padmanabha Swamy
Member (Judicial)